

4

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 66/(MAH)/2017
MA No.54/2018

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 25.01.2018

NAME OF THE PARTIES: Edelweiss Asset Reconstruction Company Ltd.
V/s.
Murli Industries Limited

SECTION OF THE COMPANIES ACT: I & BC Code 2016.

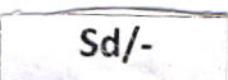
S. No.	NAME	DESIGNATION	SIGNATURE
1)	Adv Alok Dhil Adv RPS Adv Ashish Pyasi Adv Umang Thakar	Adv for the applicant	Umang Thakar
	1/b Alok & Dhil Associates		
2)	Adv. Adv. Rubina Khan Adv. Mayur Khandaikar Adv. Rubina Khan, Fortis India Law	Adv for the applicant	R. Khan
		Gajanan Industries Ltd.	
3)	Mr. Vishnu Shewam 1/b Phoenix legal for the Resolution Professional	Advocate for the Resolution Professional	Shewam

Contd-- 2

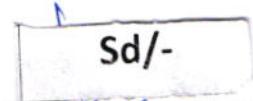
ORDER

MA 54/2018 in CP No.66/I&BP/NCLT/MB/MAH/2017

At request of the parties, list this matter on 2.2.2018.

 Sd/-

V. NALLASEENAPATHY
Member (Technical)

 Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)